

NATIONAL COMPANY LAW APPELLAT TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) No.179/2019

In the matter of:

State Bank of India

Appellant

Vs

Visa Infrastructure Ltd

Respondents

Present: Mr. Ramji Srinivasan, Sr. Advocate, Mr. PBA Srinivasan and Mr. Parth Tandon, Ms Sylona Mohapatra, Ms Ichchha Kalash, Mr. Nikhil Ramdev, Advocates for appellant.

Mr. S.N. Mookherjee, Sr. Advocate, Mr Sabyasachi Chowdhury, Mr VVV Sastry, Mr Rakesh Sinha, Advocates for the Respondents.

ORDER

19.08.2019- Heard Learned Senior Counsel, Mr. Ramji Srinivasan for appellant. Hearing concluded.

2. Post the appeal for hearing arguments of Respondents on **29th August, 2019** at **12 Noon**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn